बिशनपुर (पुर्निया जिला) में शाखा डाकघर

3199. **श्री लखन लाल कपूर** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) बिशनपुर, जिला पूर्निया (कोचाधामन खण्ड) में शाखा डाकघर को उप-डाकघर में परिवर्तित न किये जाने के क्या कारण हैं; और

(ख) क्या स्थानीय लोगों ने बिना किसी शुल्क के एक पक्की इमारत की व्यवस्था करने का वचन दिया है ?

संसद्-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) बिशनपुर विभागातिरिक्त शाखा डाकघर का दर्जा बढ़ा कर उसे उप-डाकघर बनाने के प्रस्ताव की 1967 के दौरान दो बार जांच की गई थी, किन्तु उसे समाप्त कर देना पड़ा, चूंकि उससे प्रति वर्ष 1500 रुपये (लगभग) का अनुमानित घाटा होता जबकि घाटे की स्वीकृत सीमा 1000 रुपये प्रति वर्ष की है ।

(ख) जी, नहीं ।

गुलगालिया से विराटनगर तक संचार सुविधायें

3200. **श्री लखन लाल कपूर** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गुलगारिया, जिला पूर्निया, बिहार से भारत-नेपाल और भारत-पाकिस्तान सीमाओं पर स्थित विराटनगर (जोगनामी) तक संचार सुविधाओं की व्यवस्था करने की आवश्यकता है; और

(ख) यदि हां, तो बहादुरगंज, पोआखाली, बीबीगंज, डिछलाबैंक, जोनग्नोहाट, कालियागंज, कोचाछामन, बिशनपुर, फुलबाड़िया, बरदाब और कोटा में कब तक टेलीफोन तथा तार सुविधाओं का विस्तार किये जाने की सम्भावना है ?

संसद्-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी नहीं । गुलगालिया, पूर्णिया जिला बिहार से जोगबानी (जोगलामी) के बीच सीधे दूरसंचार सम्बन्ध की व्यवस्था करने के लिए न तो जनता ने ही कोई मांग की है और न राज्य सरकार ने । विराटनगर वास्तव में नेपाली प्रदेश में है ।

(ख) बहादुर गंज तथा डिघलबैंक (डिछलाबैंक नहीं) के लिए तार तथा टेलीफोन सुविधाएं मंजूर कर दी गई हैं और उनका काम अभी हाथ में लिया जाना है । कोचाछामन तथा बिशनपुर में दूरसंचार सुविधाओं के प्रस्तावों की जांच की गई है और उन्हें समाप्त कर दिया गया है क्योंकि यह पाया गया कि योजनाएं लाभप्रद नहीं हैं । अन्य स्थानों से सम्बन्धित योजनाओं की अभी तक जांच नहीं की गई है । अतः ऐसा कोई समय बताना संभव नहीं है जब तक कि विभिन्न स्थानों पर टेलीफोन तथा तार की सुविधाएं दे दिये जाने की संभावना है ।

STAFF QUARTERS IN TRICHUR

3201. SHRI E. K. NAYANAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the scheme for the construction of the staff quarters for Posts and Telegraphs employees in Trichur (Kerala State) has not so far been implemented; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). Sanction for construction of 52 units of quarters at a cost of Rs. 7·4 lakhs has been accorded. The work is expected to be taken up during the next financial year.

UNLICENSED RADIO SETS

3202. SHRI NANJA GOWDER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that over 10,000 unlicensed radio sets were detected by the

Posts and Telegraphs Department during 1967;

(b) whether it is also a fact that there are still a number of unlicensed radio sets;

(c) if so, the action taken to detect them; and

(d) the penalty, if any, imposed on the defaulters ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes.

(b) It is likely.

(c) Extensive checks are carried out by the anti-evasion staff of the Department individually and in squads to detect the existence of unlicensed radio sets. A special step taken this year is the declaration of an amnesty for a period of three months from 1st February, 1968 during which period a licence may be obtained for unlicensed radio sets without payment of surcharge and also without production of proof of the source and date of acquisition.

(d) Those who are detected having unlicensed radio sets are called upon to pay licence fee due and surcharge equal to one year's licence fee, failing which the offenders are prosecuted under the Indian Telegraph Act, 1885 or the Indian Wireless Telegraphy Act, 1933 as the case may be.

Smuggling of Foodgrains into Delhi

3203. SHRI BENI SHANKER SHARMA :
SHRI D. C. SHARMA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Delhi has become a smugglers' paradise ever since the removal of restrictions on open sale of wheat and rice in Delhi; and

(b) if so, the steps taken to check this menace ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) To prevent smuggling, movement of foodgrains to and from the Union territory cannot take place without permits. The system of border check-posts is also in existence.

Coal Mines Provident Fund

3204. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the total amount outstanding from defaulting employers in 1964-65 and 1965-66, in the Coal Mines Provident Fund; and

(b) the steps which have been take against the defaulting employers ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) The amounts in default are—

1964-65 .. Rs. 67·1 lakhs.
1965-66 .. Rs. 91·5 lakhs.

(b) The following steps have been taken :

	1964-65	1965-66
Show cause notices issued	595	570
Prosecutions launched	134	130
Certificate cases instituted	184	149

Coal Mines Provident Fund

3205. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of subscribers to the Coalmines Provident Fund retrenched in 1965 and 1966;

(b) whether it is a fact that the number of such retrenchment is increasing; and

(c) if so, the steps which are proposed to combat it ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) 1965 8,154
1966 11,326

(b) Yes.